Annexure-5

Name of the corporate debtor **Clutch Auto Limited**
Date of commencement of CIRP: **15.02.2018**
List of creditors as on **30.11.2022**

List of operational creditors (Workmen)

S No.	Name of authorised representative, if any	Name of workman	Employee ID	Details of claim		Details of claim				Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim under verification	Amount of claim not admitted (Rs. in Lakhs)	Remarks, if any
				Date of receipt	Amount claimed (Rs. in Lakhs)	Amount of claim admitted (Rs. in Lakhs)	Nature of Claim	Whether related party?	% of voting share					
1	Mr. Satpal Singh	On behalf of 314 Workers		Received on various dates	1599.47	1591.20	Wages/ Salary	No	3.80	Nil	Nil	Nil	8.27	Nil
2		Mr. Manbar Ali			7.87	0.00	Wages/ Salary	No	0	Nil	Nil	Nil	7.87	Nil
3		Mr. Ramesh Chand			14.59	0.00	Wages/ Salary	No	0	Nil	Nil	Nil	14.59	Nil
4		Mr.Hari Narayan Pandey			134.32	0.00	Wages/ Salary	No	0	Nil	Nil	Nil	134.32	Nil
					1756.25	**1591.20**			**3.80**				**165.05**	

NOTE: 1. All claims of workers/ employees pertains to the period prior to two years from the date of commencement of liquidation.
The liquidator has sent a letter to all the operational creditors(Employees) to select an authorized representative among themselves. However, response has been received by the liquidator from few employees only. Therefore, the creditor having highest share has been selected as an authorized representative on behalf of all the other operational creditors(employees) to be a part of the stakeholder consultation
2 committee.

Place Delhi
Date 30.11.2022

ARUNAVA SIKDAR IBBI/IPA-001/IP-P00022/2016-17/10047 I.R.P.